

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1

C.P.(CAA)/28(AHM)2024 in
CA(CAA)/60(AHM)2023

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Rivaa Hojiwala Private Limited
Rivaa Sonari Private Limited
Rivaa Trends Private Limited
Lianer Distributors Private Limited
Rivaa Exports Limited

.....Applicant

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

ORDER

None present for the applicant.

List for further consideration on 04.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)